

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00475/2019

DATED THIS THE 06TH DAY OF JANUARY, 2020

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Chand,
S/o Late Mahboob Ali,
Aged about 24 years,
Ex GDS MC,
Ajlapur B.O.
Yadgir District,
Residing at: Azalapur BO
Yadgir District.

....Applicant.

(By Advocate Shri P. Kamalesan)

V/s.

1. The Union of India
Rep. by its Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2. Post Master General,
N.K. Region,
Dharwad-580 001.

3. Chief Post Master General,
Karnataka Circle,
Bengaluru-560 001.

4. Superintendent of Post Offices,
Kalburgi Division,
Kalburgi-585101.Respondents

(By Shri S. Sugumaran, Standing Counsel for Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

We heard this matter. It appears that the Government employee had only less than 9 months to retire when he passed away. We also think, going by the stipulations made by the applicants themselves, they own one acre of agricultural land. They have their own house and therefore, after considering everything, the Committee had found that they are not indigent enough to be considered. After great detailed examination at the bar, there might not be anything wrong in the consideration made by the respondents.

2. There is no merit in the OA. Dismissed. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA No.170/00475/2019

1. Annexure A1 : Copy of application for compassionate appointment.
2. Annexure A2 : Copy of Karnataka Secondary Education Examination Board Certificate.
3. Annexure A3 : Copy of Department of Posts letter dated 30.5.2017.
4. Annexure A4 : Copy of PMG Dharwad letter dated 6.3.2019.
